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ITEM NO.MM-14

COURT NO.3

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19734/2013
(From the judgement and order dated 22/05/2013 in RFA No.255/2013,
CMA No.8286/2013 of The HIGH COURT OF DELHI AT N. DELHI)

M/S KEWAL CARGO CARRIERS PVT. LTD.

Petitioner(s)

VERSUS

RAJIV KUMAR TH SUSHIL SACHDEVA

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned
Judgment and prayer for interim relief))

WITH SLP(C) NO. 19746 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 19747 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 19748 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 19750 of 2013

(With prayer for interim relief and office report)

SLP(C) NO. 19751 of 2013

(With prayer for interim relief and office report)

Date: 21/06/2013 These Petitions were MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE RANJAN GOGOI

(VACATION BENCH)

For Petitioner(s) Mr. P.N. Puri, Adv.

For Respondent(s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List next week.

| (G. SUDHAKARA RAO)
| COURT MASTER

| | (SHARDA KAPOOR)
| | COURT MASTER

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